

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 41 of 2017 (SZ)**

**Appellant(s)**

Human Rights Forum  
Through S. Jeevan Kumar,  
Ramanthapuram,  
Hyderabad and 3 others.

Vs.

**Respondent(s)**

Union of India,  
Through the Secretary,  
Ministry of Environment and  
Environment and Forests & Climate  
Change, New Delhi and 3 others.

**Legal Practitioners for Appellant(s)**

M/s. Clifton D. Rozario

**Legal practitioners for respondent(s)**

M/s M.R.Gokul Krishnan for R1  
M/s T. Sai Krishnan for R3  
M/s Ramachander Rao for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 15.05.2018 Appellant & counsel not present. R3 & R4 counsel present. No representation for others. For filing reply of R1, R3 call on 10.07.2018.  (Tmt. Meena Satheesh) Registrar